

IN THE COURT OF III ADDITIONAL DISTRICT AND SESSIONS JUDGE(PCR)
MADURAI.

PRESENT : Tr. A. Dhanasekaran. M.A.,M.B.A.,M.L.,
III Additional District Judge (PCR), Madurai.

Wednesday the 17th June 2020.

Crmp.No. 400/ 2020

CRIME NO. 819 / 2020

Kuttipuli @ VinothKumar (22/2020),
S/o Kappar Thomas,

----- Petitioner / Accused A1

/ Vs /

State through the Inspector of Police,
Chekkanoorani Police Station,
Madurai.(Crime No. 819/2020)

----- Respondent / Complainant

ORDER

1. This second bail application received through e-mail on 15-06-2020 from Advocate Thiru.K. Gunasekarapandiyam Objections called for from the Special Public Prosecutor and Defacto Complainant. Reply from Police and Special Public Prosecutor Thiru. A. Kalyanasundaram received through Whatsapp on 17-06-2020.

2. The Petitioner / Accused side has stated that the allegations against the accused are not true and false case has been filed , further the accused is in custody from 07-06-2020, this is the second bail application and hence prayed to release the accused on bail.

3. The prosecution side given reply stating that the investigation is still pending, out of five accused other four accused are absconding and if the accused is released on bail, he may tamper the witnesses and hence the bail petition may be dismissed.

4. Both side considered. Considering the nature of the offences (under sections 147, 148, 294(b), 324, 506(ii) IPC r/w 3(1)(r), 3(1)(s), 3(2)(va) of SC/ST (POA) ACT 2015) period of ten days of custody of the accused, and still prevailing of theart of COVID-19, this court inclined to release the accused on bail

5. Therefore it is ordered that the accused will be released on executing a bond for ₹.10,000/- infavour of the superintendent, Sub Jail Palani. And the accused is directed to appear before this court on 20-07-2020 Monday by 10.00 A.M. and also produce two surities for a sum of ₹.10,000/- each to the satisfaction of this court. Further the accused is directed to appear before the concerned police station on every Wednesday at 10.00 A.M. and sign without fail until further orders.

Sd. A DHANASEKARAN,

III Additional District & Sessions Judge(PCR),
Madurai.

